



रिज़र्व बैंक ऑफ़ इंडिया

**RESERVE BANK OF INDIA**

[www.rbi.org.in](http://www.rbi.org.in)

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DNBS (PD) CC No. 38 /02.02/2003-04

June 11, 2004

All Non-Banking Financial Companies  
Including Residuary Non-Banking Companies

Dear Sirs,

**Transactions in Government Securities**

Please refer to the circular IDMD.PDRS.05/10.02.01/2003-04 dated March 29, 2004 (copy enclosed) addressed to all RBI regulated entities. All NBFCs / RNBCs are instructed to follow the guidelines on transactions in Government Securities as given in the enclosed circular meticulously, wherever applicable. The revised guidelines come into effect from April 2, 2004.

2. In case of any clarifications regarding the instructions in the above mentioned circular, NBFCs / RNBCs are requested to contact Internal Debt Management Department, Central Office, RBI directly and endorse a copy of their letter to this Office.

Yours faithfully,

Sd/-

(D.S.Nagi)  
Chief General Manager

Encl: 4 sheets